

**F. No. J-11015/2/2017-Judicial**  
**Government of India**  
**Ministry of Law & Justice**  
**Department of Legal Affairs**  
**(Judicial Section)**  
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Shastri Bhawan, New Delhi,  
Dated 10<sup>th</sup> May, 2018

**ORDER**

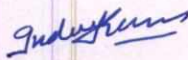
The President is pleased to engage following Advocates as Additional Standing Government Counsel for conducting Central Govt. litigation (except cases of Railways & Taxation) before various District & Subordinate Courts in the state of Rajasthan, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

Sr. No.	Name of Advocate (S/Shri)	Contact details	Enrollment Number
<b>District &amp; Subordinate Courts, Bikaner Additional Standing Government Counsel</b>			
1.	B. R. Jaat	Off: Near Hotel Pita Shree, Indra Colony Road, Bikaner (Rajasthan) Mob: 9413550914, 9079083332 Email: bhivrajkukana@gmail.com	R-2678
2.	Avinash Chandra Vyas	6/67, Mukta Prasad Nagar, Bikaner (Rajasthan). Mob: 9414265237 Email: a.c.vyas1@gmail.com	R/1230/1995
3.	Harish Madhan	5-D-25, Jai Narayan Vyas Colony, Bikaner (Rajasthan) Mob: 9414605385	572/1989
<b>District &amp; Subordinate Courts, Jodhpur Additional Standing Government Counsel</b>			
4.	Madhu Sudan Vyas	R/o D-139, Shastri Nagar, Behind Medical College. Mob: 9829021489	R/468/1983
<b>District &amp; Subordinate Courts, Jaipur Additional Standing Government Counsel</b>			
5.	Dinesh Kumar Verma	114-B, Shri Kalyan Nagar, Kartarpura, Jaipur. Mob: 9887055108	R/2387/2004
<b>District &amp; Subordinate Courts, Dausa Additional Standing Government Counsel</b>			
6.	Rajesh Kumar Sharma	Opposite side of Govt. Dausa Khurd School, Dausa (Rajasthan) Mob: 9414442910	R/2002/2001

<b>District &amp; Subordinate Courts, Ajmer Additional Standing Government Counsel</b>			
7.	Ashok Kumar Aggarwal	681/31, Nagra, Ajmer (Rajasthan). Mob: 9414364054	R/268/1989
<b>District &amp; Subordinate Courts, Sri Ganganagar Additional Standing Government Counsel</b>			
8.	Sanjeev Dixit	50, Gandhi Nagar, Sriganganagar, Rajasthan. Mob: 9829193555 Email: advocatesanjeevdixit@gmail.com	R/1273/1994
<b>District &amp; Subordinate Courts, Kota Additional Standing Government Counsel</b>			
9.	Ram Chanra Goyal	1-JHA-22, Dadabari, Kota -324009 (Rajasthan) Mob: 9414939125, 9057505214	R/111/1997
<b>District &amp; Subordinate Courts, Rajsamand Additional Standing Government Counsel</b>			
10.	Parjit Tiwari	Vill. Shri Krishna Nagar, Kankroli, Tehsil & Distt. Rajsamand (Rajasthan) Mob: 9414681878	R/1053/1998
<b>District &amp; Subordinate Courts, Sikar Additional Standing Government Counsel</b>			
11.	Sitaram	Meera Kunj, Subhash Mandi, Neemkathana, District-Sikar (Rajasthan) Mob: 9413648154	R/113/1986
<b>District &amp; Subordinate Courts, Udaipur Additional Standing Government Counsel</b>			
12.	Sushil Kothari	1-Behind Chungi Naka, Bedla Road, Udaipur (Rajasthan). Mob: 9414163627	R/170/1993

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(Inder Kumar)  
Additional Secretary

Copy for information to:-

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajdeepak Rastogi, Addl. Solicitor General of India, High Court of Rajasthan.
3. Shri Sanjeet Purohit, Asstt. Solicitor General of India, Rajasthan High Court at Jodhpur.
4. Shri B. S. Chhaba, Asst. Solicitor General of India, Rajasthan High Court, Bench at Jaipur.
5. The District Judge, Bikaner, Jodhpur, Jaipur, Dausa, Ajmer, Sri Ganganagar, Kota, Rajsamand, Sikar, Udaipur.
6. All the counsel listed above at the addresses as shown against their names.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)  
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